

# ACT No. XV OF 1941.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the  
20th November, 1941.)

An Act further to amend the Code of Criminal  
Procedure, 1898.

v of 1898.

**W**HEREAS it is expedient further to amend the  
Code of Criminal Procedure, 1898, for the purpose  
hereinafter appearing ;

It is hereby enacted as follows :—

1. This Act may be called the Code of Criminal Proce- Short title.  
dure (Second Amendment) Act, 1941.

v of 1898.

2. In sub-section (2) of section 162 of the Code of Amendment of  
section 162,  
Act V of 1898.  
Criminal Procedure, 1898, after the figures "1872"  
the following words and figures shall be added,  
namely :—

" , or to affect the provisions of section 27 of that  
Act "

*Price Anna 1 or 1½d.*

GIPD—L540 LD—23-3-42—7,000.